

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**LD-VC-OCW-111/2020**

Vernekar Petroleum Transport ...Applicant.

Vs

Hindustan Petroleum Corp. Ltd. ...Respondent.

Shri Terence Sequeira, Advocate for the applicant.

Shri Ashwin Bhole, Advocate for the respondent.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date: 14th October 2020.**

PC.

Applicant's counsel is said to have already filed written arguments.

2. Respondent's counsel seeks one week time to file reply.
3. Post the matter on 21.10.2020.

**DAMA SESHADRI NAIDU, J.**

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